

12.56½ hrs.

## STATEMENT RE. ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Code of Criminal Procedure (Amendment) Or-dinance, 1991.

[Placed in Library. See No. LT-134/91]

12.57 hrs.

## MATTERS UNDER RULE 377

[English]

MR. SPEAKER: The House shall now take up matters under Rule 377. Shri Dharam Pal Singh Malik.

**(i) Need to provide train facilities to the Commuters travelling between Sonipat and Delhi**

[Translation]

SHRI DHARAM PAL SINGH MALIK (Sonipat): Mr. Speaker, Sir, Sonipat falling under the Northern Railway is a district headquarters. It is situated at a distance of 40 km. from Delhi. Due to housing problem in Delhi, about 25,000 commuters travel from Sonipat to Delhi daily to earn their livelihood. Two additional electric trains should be introduced for the benefit of these commuters. These trains should leave Sonipat Railway Station at 8 A.M. and reach Delhi at 10 A.M. and in the evening they should leave for Sonipat from Delhi at 4.00 P.M. With this arrangement inconvenience being faced by long route passengers in trains between Delhi and Sonipat because of these daily commuters could be removed to

a great extent. At the same time more and more people living in Delhi will start living in Sonipat thus helping to solve the housing problem in Delhi. I urge the hon. Minister of Railways to resolve this problem im-mediately.

**(ii) Need to provide adequate funds for early Completion of Trichur-Guruvayoor railway line**

[English]

SHRI P. C. CHACKO (Trichur): Trichur Guruvayoor railway line is the long-felt need of the people of Kerala. The completion of the line in time is important in the sense that it puts the holy town of Guruvayoor on the rail map of India thereby fulfilling the aspirations of devotees visiting Guruvayoor from all over India. The work on this project was started with a great enthusiasm but it is now facing a crisis due to paucity of funds. According to the present estimate, it requires at least Rs. 20 crores for completion of the project. To carry on the ongoing works itself require Rs. 6 crores. I request the hon. Minister of Railway to make a special allotment of funds for the expeditious completion of the line and to ensure that the survey work of the proposed Guruvayoor-Kuttippuram line is under-taken immediately.

13.00 hrs.

**(iii) Need for adequate Central investment for the development of Kerala**

13.00 hrs.

PROF. SAVITHRI LAKSHMA-NAN (Mukundapuram): Central in-vestment in Kerala State is declining year by year. In the year 1984, it was 1.84 per cent and in the year 1988, it declined to 1.59 per cent. Out of fourteen central sector units, several units, proposals for expansions, additions, etc., are still pending with the Union Government for its approval. Apart from this, a proposal